

Steps taken to save the Asiatic lions from fluorosis

1269. SHRIMATI RENUKA CHOWDHURY : Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government has seen a recent study which states that Asiatic lions of Gir Sanctuary in Gujarat appears to be suffering from fluorosis due to water contamination;

(b) if so, the details and facts in this regard along with reaction of Government; and

(c) the preventive steps taken by Government to save the lions from bones deformities and tooth decay?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) Information is being collected from the State Government of Gujarat and will be laid on the Table of the House.

Environmental clearances for 400 projects of Maharashtra

1270. SHRI HUSAIN DALWAI: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the State Expert Appraisal Committee-1 and the State Expert Appraisal Committee-2 appraise projects for environmental clearance for Mumbai Metropolitan region and Maharashtra respectively;

(b) if so, projects cleared by these two committees during last four months *i.e.* since July, 2014;

(c) whether nearly 400 projects are still awaiting appraisal, if so, reasons thereof; and

(d) the steps taken by Government to accelerate appraisal of pending projects?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The Ministry of Environment, Forests and Climate Change has constituted three State Expert Appraisal Committees (SEACs) for the State of Maharashtra. Out of these three, SRAC-I is for Industries, Mining and River valley projects; SEAC-II is for Building Construction